

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

It is to inform you all that by virtue of letter dated 15/03/2023 received from Delhi Judicial Academy, it has been conveyed that recently citizen-centric free judgment search portal namely eSCR has been launched by Hon'ble Supreme Court of India for all stakeholders including Advocates, Judicial Officers, Court Staff and Litigants and office has been asked to schedule a training programme on eSCR Outreach for the ministerial staff (court staff) posted within Central & West District.

In compliance to the aforesaid directions, all the ministerial staff (court staff) posted within Central & West District are requested to attend the online training programme through CISCO Webex Meeting App, as per schedule as mentioned hereunder:

Meeting ID	Password	Date & Time
25115591342	123456	29/03/2023 (4:00 PM to 4:30 PM)

This issues with prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West), Delhi.



(Sunil Kumar Sharma)
Addl. Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Ref. No. 1052-29/S.R./THC

Dated 29 3 MAR 2023

Copy forwarded for information and necessary action to:

1. All the Judicial Officers posted within Central & West District with a request to direct the staff posted under their kind control to attend the training programme, as per schedule.
2. Dr. Aditi Chaudhary, Director Academics/Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi.
3. Sr. A.O./Branch In-Charge(s), (all Branches) in Central & West District with request to direct the staff posted under their kind control to attend the training programme, as per schedule.
4. Sh. Rajeev Kumar, Judicial Assistant / District System Administrator & Sh. Sandeep Chand, Judicial Assistant / District System Administrator are directed to impart the training as per above mentioned schedule being Master Trainer.
5. PS to the Ld. Principal District & Sessions Judge, HQs, Delhi to place it before Ld. Principal District & Sessions Judge, HQs, Delhi.
6. PS to the Ld. Principal District & Sessions Judge, West, Delhi to place it before Ld. Principal District & Sessions Judge, West, Delhi.
7. Mr. Shivesh Kumar Dubey & Mr. Arjun posted in Computer Branch, are directed to make necessary arrangements for conducting training programme through VC.
8. Dealing official, LAYERS / Website to upload the circular on the LAYERS/Website of Delhi District Courts.



(Sunil Kumar Sharma)
Addl. Sessions Judge
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi